

up by the concerned States themselves under their respective components of World Bank/Swiss assisted National Sericulture Project.

Under the National Sericulture Project, against the approved costs, the cumulative expenditure since inception upto March, 1996 is as follows :

(Rs. in Crores)

State	Project Costs	Actual Expenditure
Karnataka	88.64	62.05
Tamil Nadu	55.66	40.00
West Bengal	38.26	18.64
Jammu & Kashmir	21.36	12.84
Andhra Pradesh	48.48	40.35
CSB	331.30	236.88
Total	583.70	410.76

Losses in Hindustan Paper Corporation

*415 SHRI P.C. THOMAS :
SHRI NAND KUMAR SINGH CHAUHAN :

Will the minister of INDUSTRY be pleased to state:

(a) whether units of Hindustan Paper Corporation are running at losses;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether huge quantities of paper produced by the various units of Hindustan Paper Corporation are lying in godowns unsold;

(d) if so, the reasons therefor alongwith the price and stock of such paper, unit-wise; and

(e) the steps taken to remedy the situation ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Yes, Sir. On account of locational disadvantages and lack of infrastructural facilities, very high interest burden due to cost overrun etc. have led to loss although operating profits have increased in past. However, loss in 95-96 came down substantially from the previous year and capacity utilisation is increasing.

(c) to (e) Yes, Sir. Due to depressed market condition, competition from other medium size mills enjoying excise rebate, lack of institutional orders, freight and transport disadvantages due to location of the units in North-East. Nagaon Paper Mill and Cachar Paper Mill

are holding stocks of 12603 MT and 12046 MT respectively in their godowns. The average price of paper is Rs. 28000 per MT. Several steps have been taken to step up efforts to improve marketing. Besides production of value added paper, price reduction for bulk purchases; Govt. of India Departments/Ministries. State Governments have been requested to extend support and patronage.

Judicial Pay Commission

*416 SHRI SAMY V ALAGIRI : Will the Minister of LAW AND JUSTICE be pleased to state,

(a) whether the Judicial pay Commission has completed its study;

(b) if so, the details of the main recommendations made by it, and

(c) if not, the reasons for the delay and the time by which it is likely to be submitted ?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D KHALAP) : (a) No, Sir.

(b) Does not arise

(c) The First National Judicial Pay Commission has been notified vide Resolution dated 21.3.96. As per the said Resolution, the Commission is to finalise its recommendations as soon as feasible and to forward its report to the State Government/Union Territory Administrations. The Chairman, Member and Member Secretary of the Commission have since assumed the charge of their offices.

Sampling of Coal

*417. SHRI SATYAJITSINH DALIPSINH GAEKWAD :
SHRI SANAT MEHTA :

Will the Minister of COAL be pleased to state :

(a) whether Coal India Ltd. propose to reintroduce the earlier practice of joint sampling of coal at power station end;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether there is any dispute between Coal India Ltd. and Gujarat Electricity Board regarding receipt of coal ;

(d) if so, the details thereof and the amounts